

ITEM NO.16

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

(Arising out of impugned final judgment and order dated 17/10/2014 in SB No. 175/2014 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, U.P.POWER CORPORATION LTD.

AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief)

Date : 08/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. S.S. Pandey, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Arjun Singh, Adv.
Mr. Gaichang Pou Gangmei, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(Parveen Kr. Chawla)
Court Master

(Renuka Sadana)
Court Master